Unstarred Questions

healthcare needs of elderly and to provide dedicated healthcare facilities to the elderly population, the Ministry of Health and Family Welfare is implementing National Programme for Health Care of the Elderly (NPHCE) at various levels of primary, secondary and tertiary health care facilities.

Objective of the programme is to provide accessible, affordable, comprehensive and dedicated health care services to elderly population. The programme has been sanctioned for implementation in 713 districts of the country. In addition, for tertiary health care facilities, 19 Regional Geriatric Centres and 2 National Centres for Ageing have been sanctioned under the programme.

Other National Programmes such as programmes for control of Blindness, Deafness, Non-Communicable Diseases, Mental health and Oral health also provide healthcare services to 'elderly. Health being a State subject, financial and technical support under the National Programmes is provided to States/UTs through the National Health Mission and tertiary care components, based on proposals received from them.

Further, elderly healthcare services are also covered in the expanded range of services under Ayushman Bharat - Health and Wellness Centres. Under the Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana, which provides for health cover of ₹5.00 lakh per family, to the poor and vulnerable families as per socio-economic caste census data, there is no restriction on age or family size and all members of the entitled family, including elderly, are covered.

(c) and (d) The Ministry of Health and Family Welfare has undertaken a Longitudinal Ageing Study in India (LASI) under the tertiary level activities of NPHCE to assess the health status of the elderly and to provide comprehensive longitudinal evidence base on health, economic, social and overall well-being of people aged 45 years and above in India. International Institute for Population Sciences (HPS), Mumbai, a Deemed University, has been appointed as a National Nodal Agency for conducting the LASI survey in the country. The Harvard School of Public Health (HSPH) and the University of Southern California (USC) are the collaborating institutions for providing technical support for the LASI. Draft report in respect of Wave-I of LASI has been received.

## FSSAI guidelines on trans-fat elimination

1397. SHRI DEREK O' BRIEN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has notified the FSSAI issued draft regulations for trans-fat elimination in oils, fats and in extracted fat of food products to 3 per cent by 2021 and 2 per cent by 2022;
  - (b) if not, by when the regulations are likely to be notified; and
- (c) whether there is a timeline that Government is looking at to notify the guidelines, if so, the details thereof, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) The limit of trans-fats to be not more than 5% is prescribed under Food Safety and Standards (Food Products Standards and Food Additives) Regulations 2011 for vanaspati, b.akery shortenings, bakery and industrial margarine and interesterified vegetable fats/oils.

A draft notification to limit trans-fat to be not more than 2% by weight of the Total oils/fats present in the processed food products in which edible oils and fats are used as an ingredient on and from 1st January, 2022 was issued on 28.08.2019.

## Sub-standard chinese medical equipments

1398. SHRI N. GOKULAKRISHNAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government is aware of the media reports which say that the substandard Chinese equipments are responsible for causing the deaths of over 100 children in Kota hospitals in Rajasthan;
  - (b) if so, whether Government has received any such complaint in this regard;
- (c) whether two bid system is adopted while floating tenders during the purchase process; and
- (d) the steps which the Government plans to enforce serious quality checking during purchase of the equipments in Government hospitals especially under the Central Government's direct or indirect control?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (d) There were some reports in media in this regard. However, neither Central Drugs Standard Control Organisation